

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH - I,  
MUMBAI

MA 649/2018, MA 736/2018, MA 737/2018,  
IN CP (IB)-1283/MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON **20.08.2018**

NAME OF THE PARTIES: **AXIS BANK LTD.**

**v/s.**

**BSR DIGNOSTICS LTD.**

SECTION 9 OF THE INSOLVENCY & BANKRUPTCY, CODE 2016

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ORDER

19. MA 649/2018, MA 736/2018, MA 737/2018, IN CP (IB)-1283/MB/2017

At request of the parties, list this matter on 5.9.2018.

301-

RAVIKUMAR DURAISAMY  
Member (Technical)

501-

B.S.V. PRAKASH KUMAR  
Member (Judicial)